

States that the historic Majitha fort surrounded by agriculture land belongs to the reign of Maharaja Ranjit Singh (1801 to 1839 AD). A few structural remains, partially exposed having a double defensive system are in a ruined condition. The fort is not protected by the ASI.

(c) Question does not arise.

Purchase of 126 fighter jets for IAF

1105. SHRI M.V. MYSURA REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Ministry is likely to buy 126 fighter jets for the Indian Air Force;

(b) if so, the details of jets that the Air Force is going to acquire and the duration within which it is going to acquire these fighter jets; and

(c) by when they are going to be inducted into Air Force?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) The Indian Air Force (IAF) is progressing a proposal for procurement of 126 Medium Multi Role Combat Aircraft (MMRCA). Two aircraft viz. Eurofighter Typhoon of M/s EADS, Germany and Rafael of M/s Dassault Aviation, France have been short-listed after completion of the technical and field evaluations.

(c) The first squadron of MMRCA is likely to be inducted into Indian Air Force within 3 to 4 years from the date of signing of contract.

Discussions between Defence Secretaries of India and Pakistan

†1106. SHRI JAI PRAKASH: Will the Minister of DEFENCE be pleased to state:

(a) the subject matter of discussion between the Defence Secretaries of India and Pakistan recently held in Delhi alongwith the details of consensus reached upon;

(b) whether any discussion was held regarding the status of 110 km. long actual land passing through vast Siachen Glacier and Soltoro mountain between India and Pakistan; and

(c) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) Defence Secretary level talks between India and Pakistan on Siachen were held on 30-31 May, 2011 in New Delhi. Both sides welcomed the ongoing dialogue process. Both sides acknowledged that the ceasefire was holding since November, 2003 and presented their

†Original notice of the question was received in Hindi.

positions and suggestions towards the resolution of Siachen. They agreed to continue the discussion and to meet again at a mutually convenient date in Islamabad.

Acquisition of new generation submarines

1107. SHRI RAMDAS AGARWAL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Pakistan has moved swiftly to seal a deal with China to acquire six advanced submarines equipped with crucial Air Independent Propulsion (AIP) Systems whereas India dithers in even finalizing its new submarine programme called 'Project-75 India' resulting in huge cost escalation;

(b) if so, what are the reasons for delay in acquiring new generation submarines; and

(c) what remedial measures have so far been taken by Government to combat Pak submarines threat?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) Government constantly reviews the security environment and accordingly decides about induction of appropriate defence equipment/platforms including submarines for the Navy. To increase the submarine fleet, a programme for construction of six submarines is currently underway at M/s Mazagon Docks Limited under Project-75. Further, Acceptance of Necessity for acquisition of Six Submarines under Project-75 (India) has been accorded by the Defence Acquisition Council. The proposal is being progressed. In addition, the existing Anti Submarine capability is being augmented by induction of Surface and Air assets.

Procurement of anti-submarine vessels

1108. SHRI N. BALAGANGA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has got any harbour security plan in place;

(b) if so, the details thereof;

(c) whether Government has any plans to procure anti-submarine vessels; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) Indian Navy has a detailed security plan in place which includes security measures like Quick Reaction Group (QRG)/Quick Reaction Team (QRT), sentries at appropriate positions within the Naval harbours, Landward Access Control, Seaward Access Control etc. Procurement of naval assets including coastal anti-submarine vessels is an on going process depending upon Navy's requirements and threats.